



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-149/NCLAT/CHN BEN/2026

Dated: 29th Aug 2026

NOTICE

Ref.: F.No. 012-125/NCLAT/CHN BEN/2026 dated 14th Aug 2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, is **02.11.2026**

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 111/2025 For Stay IA No. 1263/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Venugopala Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Venugopala Agro Farms Pvt Ltd & Anr. WITH	Mr. Raja Shekar Rao Salvaji	Mr. BV Satish Kumar, PCS- R1
2.	Comp App (AT) (CH) No. 112/2025 For Stay IA No. 1265/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	Mr. BV Satish Kumar, PCS- R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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